

(9)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1587/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

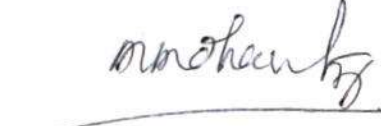
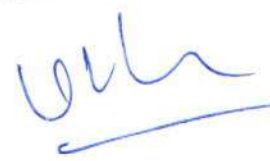
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.01.2018

NAME OF THE PARTIES: MITC Rolling Mills Pvt. Ltd.
V/s.
Man Global Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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9	Manoj Kumar Mohan	Advocate. for Resp -	
9	Vinod Sharma	Adv & operator	

COMMON ORDER

CP No.1585/I&BP/NCLT/MB/MAH/2017

CP No.1587/I&BP/NCLT/MB/MAH/2017

For the parties have stated that settlement is likely to happen, at their request, list this matter on 5.1.2018.

Since the parties have reported that CP No.1625/2017 connected with these matters be posted to some other date, they have sought for preponement of CP No.1625/2017 and post it along with these two Company petitions.

Accordingly, Registry is directed to post these matters alongwith CP No.1625/2017 on 5.1.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)